

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

1. **IA-3974/2023 IN C.P. (IB)/2146(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Stressed Assets Stabilization Fund
Vs.
Precision Containers Ltd.

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-3974/2023

1. Mr. Yakshay Chheda i/b SSB Legal & Advisory, Ld. Counsel for the Applicant present. Counsel Mr. Nausher Kohli a/w Ms. Ashwini Gawde and Adv. Nashra i/b ASR & Associates, Ld. Counsel for the Respondent Nos.3, 4 & 5 present.
2. Ld. Counsel for the Respondent Nos.3, 4 & 5 seeks time to file reply. Time granted. Counsel for the Respondent Nos.3, 4 & 5 are directed to file reply within two weeks with a copy served upon the other side two days in advance of the next date of hearing.
3. List this matter for further consideration on **12.10.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)